## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CORAM:

(IB) 527 (ND) 2017

PRESENT: MS. DEEPA KRISHAN

HON'BLE MEMBER(T)

MS. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Impressions Services Pvt Ltd. Vs. Picadily Hotels Pvt Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

**DESIGNATION** 

REPRESENTATION SIG

SIGNATURE

Present: None.

## ORDER

Renotify this case for clarification on  $2^{nd}$  February, 2018 before the Special Bench.

(Deepa Krishan)

-5-d-1

Member (T)

(Ina Malhotra) Member (J)